

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 269/16	TP 116/17	Hearing	433(e)	Ultra Tech Cement Ltd. Vs Nitesh Estates P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Charitha. V Atman Law Partners 8147005575	Respondent	Charitha
2.	S. J. SANGHVI Advocate 9844097228	Petitioner	S. J. Sanghvi

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner informed that petitioner company received part payment from the respondent company and that he will report full settlement on the next hearing date. List it on 21/09/2017.


MEMBER(J)


MEMBER(T)